

**14.16 hrs.**

**Title:** Introduction of the Protection from Domestic Violence Bill, 2002.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): On behalf of Dr. Murli Manohar Joshi, I beg to move for leave to introduce a Bill to protect the rights of women who are victims of violence of any kind occurring within the family and to provide for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to protect the rights of women who are victims of violence of any kind occurring within the family and to provide for matters connected therewith or incidental thereto. "

The motion was adopted.

**SHRIMATI SUMITRA MAHAJAN:** Sir, I am happy to introduce the Bill on the International Women's Day.

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